

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3479
ANSWERED ON:16.04.2010
HIRING OF ROOMS FOR COMMONWEALTH GAMES 2010
Ray Shri Rudramadhab

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to hire rooms from individuals for the forthcoming Commonwealth Games, 2010;
- (b) if so, the detailed guidelines issued in this connection;
- (c) whether the Government is aware that the move has encourage conversion of basements into residential houses and offer the same to the Government for Commonwealth Games, 2010;
- (d) if so, the reaction of the Government thereto; and
- (e) the measures being taken to check illegal construction and conversion of basements into residential units in Delhi particularly in the South Delhi colonies developed by Delhi Development Authority viz. Kailash Hills?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): No, Madam.
- (b) to (d): Question does not arise in view of the answer at (a) above.
- (e): Action as per law is taken from time to time by the local bodies including Delhi Development Authority against illegal constructions and misuse.